

¢

SLP(C)No. 17341 OF 2000
ITEM No.208

Court No. 5

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17341/2000
(From the judgement and order dated 07/06/2000 in WP 2343/00
of The HIGH COURT OF GAUHATI)

KENDRIYA VIDYALAYA SANGATHAN & ORS.

Petitioner (s)

VERSUS

AJAY KUMAR DAS & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for directions)
(For Final Disposal)
With

SLP(C)No.4137/2002, SLP(C)No.4393/2002, SLP(C)No.4394/2002, SLP(C)No.4395/2002,
SLP(C)No.4396/2002, SLP(C)No.4397/2002, SLP(C)No.4398/2002, SLP(C)No.4894/2002,
SLP(C)No.4897/2002, SLP(C)No.4898/2002, SLP(C)No.6796-6797/2001,
SLP(C)No.876/2002

(With appln. for c/delay in filing SLP and with prayer for interim
relief in respective SLPs)

Date : 19/04/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. Raju Ramachandran, Sr. Adv.
Mr. S. Rajappa, Adv.

For Respondent (s) Mr. A.R. Barthakur, Sr. Adv.
Mr. S.C. Gupta, Adv.
Mr. A Guneshwar Sharma, Adv.
Mr. sanjay Pal, Adv.
Mr. Kamal Mohan Gupta, Adv.

Mr. S.K. Nandy, Adv.

0 0 0 Mr. S.M. Sarkar, Adv. 0 0

Mr. B.B. Sinha, Adv.
Mr. S.C. Patel, Adv.

Mr. S.C. Gupta, Adv.
Mr. Vipul Gupta, Adv.
Ms. Lalitha Kaushik, Adv.

Mr. Rakesh K Khanna, Adv.
Mr. Brahm Dutt, Adv.
Mr. Reetesh Singh, Adv.
Mr. Surya Kant, Adv.

In 876/2002

Mr. Ashim Paul In Person

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.....
.SP2

List on 26.4.2002.

.SP1

Charanjit

[Om Prakash]
Court Master